

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 795 of 2019

IN THE MATTER OF:

M/s Aarti International Ltd.

...Appellant

Versus

M/s Innovative Textile Ltd.

...Respondent

Present

For Appellant: Mr. Satwinder Singh and Mr. Suresh Baxy, Advocates.

ORDER

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 15th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/